

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/159/2016

**NAME OF THE PETITIONER(S)** : R. Srinivasan & Another

**NAME OF THE RESPONDENT(S)** : M/s Thangam Metal Cans Pvt Ltd & 11 Others

**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

**REPRESENTATION BY WHOM**

Vijaya Prashanth. S  
R. Sankaranarayanan  
(Senior Counsel)

counsel for  
Respondents 1, 2, 5, 6

S. MANIKANDAN.

Representing Counsel  
for petitioner.

L. Murali Krishnan

Comp to resp. 9, 10, 11, 12

**ORDER**

Shri S Manikandan, representing senior counsel for petitioner present. Shri S Vijaya Prashanth, representing counsel for R1, R2, R5 & R6 and Shri L Murali Krishnan, counsel for R9 to R12 are present. Representing counsel for petitioner sought time for submitting arguments as the senior counsel could not attend the Tribunal today due to personal inconvenience. Time extended at request. Put up on 09.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)